BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.676/2010

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M.

Name of the Company		Mrs. Sharoo SudVs- Bhagwan Fianance Corporation Ltd. & Ors.		
Under Section		111 (4)		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
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	So. S. Roy Cl		for the Confing	a thoras
AN	itna Base,	Adr. J fon Execu	the sanjony sons orla.	18/1/18

ORDER

Ld. Counsel for the petitioner and Ld. Counsel for the respondents are present.

Ld. Counsel appearing for the petitioner prays for an adjournment. Prayer is allowed.

List on 12.02.2018 for hearing.

Sd

(Jinan K.K.)
Member (Judicial)

(V.P. Singh) Member (Judicial)